

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/00800/2017

Chandigarh, this the 20th day of March, 2018

...

CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)

...

1. Harjinder Kaur alias Hamida Begum, age 54 years, Wd/o Late Sh. Mohamad Riaz, R/o H.No.1328-A, Sector 41-B, Chandigarh, Group-C.
2. Bhanu Partap, age 22 years, S/o Late Sh. Mohamad Riaz, R/o H.No.1328-A, Sector 41-B, Chandigarh.
3. Dharna, age 14 years, D/o Late Sh. Mohamad Riaz, Minor through her mother and natural Guardian Smt. Harjinder Kaur Alias Hamida Begum Wd/o Late Sh. Mohamad Riaz, R/o H.No.1328-A, Sector 41-B, Chandigarh.

....APPLICANTS

(Present: Mr. Paramdeep Singh, Advocate proxy for Mr. R.K. Arora, Advocate.)

VERSUS

1. Union of India through the Comptroller and Auditor General (CAG) of India, Deen Dayal Upadhyaya Marg, New Delhi-110124.
2. The Principal Accountant General, Punjab, Department of Audit and Accounts, Sector 17, Chandigarh.
3. The Pay and Accounts Officer, Department of Audit and Accounts, Office of the Accountant General, Punjab, Sector 17, Chandigarh.
4. The Branch Manager, State Bank of India, Sector 41, Chandigarh.
5. Smt. Satvir Kaur, R/o H.No.3120-A, Sector 39-D, Chandigarh.

....RESPONDENTS

(Present: Mr. Barjesh Mittal, counsel for respondents no.1 to 3.

None for respondent no.4.

**Mr. S.K. Bawa, proxy for Mr. M.K. Bhatnagar,
counsel for respondent no.5)**

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

At the very outset, learned counsel for the applicants intends to withdraw the present Original Application (OA), as having become infructuous.

Therefore, the instant OA is hereby disposed of as having become infructuous, as prayed for.

**(JUSTICE M.S. SULLAR)
MEMBER (J)**

Dated: 20.03.2018.

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